

their revenues to the Telecom Regulatory Authority of India (TRAI) during 2006-07 and 2007-08. The observations are under examination of the Department.

(c) and (d) Sir, wireless services may be provided by operators holding licenses for Basic Services, Cellular Services, Internet Service, VSAT (Very Small Aperture Terminal), PMRTS (Public Mobile Radio Trunking Services), GMPCS (Global Mobile Personal Communication by Satellite) within the scope of their respective license. However, a case has come to the notice of the Wireless Planning and Coordination (WPC) Wing of the Ministry of Communications and Information Technology in which M/s Tata tele services Ltd. complained regarding use of wireless broadband by M/s Tikona Private Limited, an ISP operator who and has not been assigned any spectrum for broadband by WPC wing. This is being examined by the WPC wing.

(e) In the case of (a) and (b) above, the Department shall raise additional demands including interest and penalty, as per licence terms, on the concerned licencees, after examination. In respect of the paragraphs (c) and (d) above, suitable action will be taken as per rules depending upon the findings.

Heritage sites in Maharashtra

2338. SHRI GOVINDRAO WAMANRAO ADIK:
SHRI SANJAY RAUT:

Will the PRIME MINISTER be pleased to state:

(a) the steps taken or proposed to be taken to promote and protect numerous heritage sites across the country especially forts/palaces in Maharashtra state;

(b) if so, the details thereof;

(c) the amount to be allocated to each project; and

(d) the steps being taken or proposed to be taken to repair/develop them in Maharashtra, particularly Rajmata Jijau's historical palace at Pachad near Raigarh Fort?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Structural conservation, chemical preservation, environmental development and maintenance of centrally protected monuments are attended to by the Archaeological Survey of India (ASI) regularly. Yearly programmes are drawn up for it and implemented by the 24 circles and 5 Regional Directors of ASI spread across the country. A list of the ASI protected Forts/Palaces in Maharashtra alongwith the funds allocated for their conservation and maintenance during the current financial year (2009-10) is given at the Statement.

(d) Rajmata Jijau's historical palace at Pachad near Raigarh Fort is a centrally protected monument under the jurisdiction of Mumbai Circle of ASI. During 2006, a portion of wall of one of the structures situated inside the wada had collapsed and was reconstructed as per original. During 2008, a small portion of northern and southern arms of the fortification wall of the monument had fallen which were who reconstructed as per original.

An expenditure of Rs.18.36 lakhs has been incurred, during past 3 years, on the conservation of the monument.

Statement

*Allocation for the Forts and Palaces in the State of Maharashtra for the current financial year
2009-10*

(Amount in Rupees)

Sl. No.	Name of Forts/Fortress	Allocation for 2009-10
1	2	3
1.	Balapur Fort at Balapur, Distt. Akola	78,990
2.	Narnala Fort at Narnala, Distt. Akola	15,67,780
3.	Govilgarh Fort at Chikaldara, Distt. Amravati	1,19,390
4.	Daultabad Fort, Daultabad, Distt. Aurangabad	18,59,200
5.	Fort at Pratapgarh, Distt. Bandara	21,300
6.	Pauni Fort at Pauni, Distt. Pauni	52,950
7.	Fort wall at Ballarpur, Distt. Chandrapur	30,000
8.	Fort at Bhandak, Distt. Chandrapur	37,900
9.	Fort Wall at Wairagarh, Distt. Gadchiroli	31,000
10.	Fort on Hill at Biwargarh, Distt. Nagpur	49,910
11.	Fort at Dongartal, Distt. Nagpur	36,480
12.	Fort at Paunar, Distt. Wardha	50,470
13.	Kolaba Fort, Alibagh	38,00,000,
14.	Agakhan Palace, Pune	13,75,000
15.	Sholapur Fort at Sholapur	14,13,000
16.	Korlai Fort, Distt. Raigad	18,89,000
17.	Agarkot at village Agarkot tal Alibag, Distt. Raigad	19,00,000
18.	Sion Fort, Mumbai	10,00,000
19.	Sindhudurg Fort at Malvan	32,00,000
20.	Panala Fort at Panala	8,00,000
21.	Jijamata Wada, Distt. Raigad	18,50,000

1	2	3
22.	Janjira Fort at Rajapuri	15,81,000
23.	Bassein Fort at Thane	33,99,000
24.	Arnala Fort, Vasai	5,00,000
25.	Lohagad Fort, pune	7,11,000
26.	Aurangzeb Fort at Manchur	14,07,000
27.	Shaniwarwada, Pune	8,17,000

New approach to heritage conservation

2339. SHRIMATI MOHSINA KIDWAI: Will the PRIME MINISTER be pleased to state:

(a) whether in order to streamline the process of heritage conservation in the country, the ASI has put into practice a new approach following UNESCO guidelines;

(b) if so, the details thereof;

(c) whether several monuments in the country are lying neglected for proper conservation in the absence of any clear cut responsibilities; and

(d) if so, the steps taken by the Government to conserve monuments in a proper way by following UNESCO guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir; As per the requirement of UNESCO, all Member-States are obliged to prepare Site Management Plans (SMP) for their sites inscribed in the World Heritage List and submit them to UNESCO which periodically monitors their implementation. ASI too has taken action to prepare SMPs in regard to its inscribed sites.

(b) No, Sir;

(d) The monuments are conserved as per their individual SMPs that are prepared following the UNESCO guidelines.

Monuments in Delhi

2340. SHRIMATI JAYA BACHCHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is a trail of neglect on Delhi's heritage with a number of ancient buildings of historical importance like Razia Sultana's mausoleum in Bulbuli Khana, Chandni Chowk; Zeenat Mahal's haveli, the residence of last Mughal emperor Bahadur Shah Zafar; queen at Lal Kaun; Begum Samru's haveli, Bhagirath Place, Chandni Chowk; and Haksar Haveli in Sita Ram Bazar continue to be in dilapidated state; and

(b) the action Government has taken to preserve these buildings of ancient historical importance?